

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 22/RP/2026
along with I.A. No. 95/2026**

Subject : Petition under Section 94(1)(f) of the Electricity Act, 2003 read with Regulations 17 and 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 seeking review of the Commission's order dated 10.2.2026 in Petition No. 358/TT/2025.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and Others

Date of Hearing : **8.9.2026**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, PGCIL
Ms. Namrata Saraogi, Advocate, PGCIL
Ms. Rupinder Kaur, Advocate, PGCIL
Ms. Kaushiki, Advocate, PGCIL
Shri Arjun Malhotra, PGCIL
Ms. Tanishka Goswami, PGCIL

Record of Proceedings

The matter was heard through a virtual hearing.

2. None was appeared on behalf of the Respondents despite notice.
3. The learned counsel for the Review Petitioner submitted that no reply has been received from the Respondents. The learned counsel argued at length.
4. After the hearing, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

